

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 313 of 1995

Monday this the 3rd day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V. Raman, residing at 108,  
Alamarathu Street,  
Nethaji Road,  
Near Marapalam,  
Erode-2 now working as  
Skilled Grade I (Diesel Mechanic)  
Diesel Loco Shed, Palghat. .... Applicant

(By Advocate Mr.M.V.Ibrahimkutty)

Vs.

1. The General Manager,  
Southern Railway,  
Madras.
2. The Chief Personnel Officer,  
Headquarters Office,  
Personnel Branch,  
Madras. 3. .... Respondents

(By Advocate Smt. Sumati Dandapani)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant who is now working as a "Skilled Grade I (Diesel Mechanic)" seeks a direction to promote him to the post of "Chargeman 'B', with effect from the date of promotion of his juniors." He would submit that as a member of a Scheduled Caste, he is:

"entitled to the promotion post of Chargeman 'B' from 25% quota from 1964 being the seniormost Scheduled Caste employee."

Learned counsel for applicant submits that the recital '1964' is intended for '1984'. Even so, the claim is belated

and laches stand in the way of applicant. Quite apart from that, he has no right to be promoted and he has shown none. A4 relied on by learned counsel for applicant only shows that an employee belonging to a Scheduled Caste is entitled to the benefit of a pre-promotional training and not promotion. Applicant has not been able to establish any legally enforceable right in him to get the reliefs sought.

2. We dismiss the application. But this will not stand in the way of his seeking remedies (if any) at the hands of the department. We also make it clear that this observation will not confer a cause of action on applicant. No costs.

Dated the 3rd April, 1995.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

Annexure-A4:- True copy of the Railway Board's  
letter No.E(SCT)74CM15/34 dated  
19-6-1978.